

[Shri Abid Ali.] tion G.S.R. No. 165, dated the 31st January, 1959, publishing an amendment in the Industrial Disputes (Central) Rules, 1957. [Placed in Library. See No. LT-1217/59.]

**NOTIFICATION PUBLISHING AMENDMENT IN
THE COFFEE RULES, 1955**

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1942, a copy of the Ministry of Commerce and Industry Notification S.O. No. 64, dated the 2nd January, 1959, publishing an amendment in the Coffee Rules, 1955. [Placed in Library. See No. LT-1218/59.]

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**NOTIFICATION PUBLISHING AMENDMENTS IN
THE TEXTILE (PRODUCTION BY POWER
LOOMS) CONTROL ORDER, 1956**

SHRI N. KANUNGO: I also beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 246, dated the 22nd January, 1959, publishing certain amendments in the Textile (Production by Power Looms) Control Order, 1956. [Placed in Library. See No. LT-1219/59.]

**SIXTH ANNUAL REPORT OF THE SINDRI
FERTILIZERS AND CHEMICALS PRIVATE
LIMITED (FOR 1957-58) AND AUDITORS'
REPORT THEREON**

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Sixth Annual Report of the Sindri Fertilizers and Chemicals Private Limited for the year 1957-58, together with a copy of the Auditors' Report thereon. [Placed in Library. See No. LT-1201/59.]

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT
(EXCLUDING RAILWAYS) IN 1958-59**

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI) : Sir, I beg to lay on the Table, a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) in the year 1958-59.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT ON
RAILWAYS IN 1958-59**

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY) : Sir, I beg to lay on the Table, a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1958-59.

**DISCUSSION ON MOTION OF
THANKS ON PRESIDENT'S ADDRESS—**

continued

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, the President's Address has been discussed in this august House for three full days. I understand that 37 speeches have already been delivered. The debate has touched upon various aspects of the problems affecting our country. I have followed it with close interest and care. The President's Address gives a picture of the country as a whole. It is intended to place before the House the full programme for the future, the methods that we propose to adopt, the programme for progress that has been chalked out and the achievements that have so far been recorded. A picture like that has to be viewed from a correct angle. It is necessary that a sense of